

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

APPLICATION NO. 133 OF 2016 (SZ)

BETWEEN

M/s OLYMPIA TECH PARK (PRIVATE) LIMITED

... Applicant

And

The State of Tamil Nadu and 13 Ors.

... Respondents

**STATUS REPORT FILED ON
BEHALF OF THE 10th RESPONDENT**

Dated at Chennai on this the 27th day of July, 2021.

E-Filing No. :

Date : 27.07.2021

M/s. ABDUL SALEEM

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

APPLICATION NO. 133 OF 2016 (SZ)

BETWEEN

M/S. OLYMPIA TECH PARK (CHENNAI) PRIVATE LIMITED,
No.1, SIDCO Industrial Estate
Guindy,
Chennai – 600 032
Represented by its Director Mr.Chandrakant Kankaria

... Applicant

AND

- 1. STATE OF TAMIL NADU**
Represented by its Secretary,
Municipal Administration & Water Supply Department
Fort St.George, Chennai – 600 009
- 2. THE CHIEF SECRETARY TO GOVERNMENT**
Department of Environment and Forest
Chennai
- 3. MEMBER SECRETARY**
Tamil Nadu State Pollution Control Board
No.76, Mount Road
Guindy, Chennai – 600 032
- 4. DISTRICT COLLECTOR**
Collectorate
Kancheepuram District – 631 501
- 5. THE DIRECTOR**
Tamil Nadu Town and Country Planning Board
Directorate of Town and Country Planning
#807, 4th Floor,
Opposite to LIC, Chengalvarayan Building,
Anna Salai, Chennai – 600 002
- 6. THE DIRECTOR**
Department of Environment
Ground Floor, Panagal Buildings,
No.1, Jeenies Road
Saidapet, Chennai – 600 015
- 7. ASSISTANT COMMISSIONER**
The Greater Chennai Corporation,
Corporation of Chennai,
Rippon Building,
Chennai – 600 003.


EXECUTIVE OFFICER
Thiruneermalai Spl. Grade Town Panchayat
Chennai-600 132.
Chengalpattu District

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8. **SUPERINTENDENT ENGINEER,**
Solid Waste Management Department,
The Greater Chennai Corporation
Corporation of Chennai,
Rippon Building,
Chennai – 600 003.
 9. **THE DIRECTOR**
Directorate of Town Panchayats,
Kuralagam,
Chennai -600 108
 10. **THIRUNEERMALAI TOWN PANCHAYAT,**
Thiruneermalai Main Road,
Thiruneermalai
Kancheepuram District – 600 044
Represented by the Executive Officer
 11. **THE DISTRICT ENVIRONMENTAL ENGINEER,**
Tamil Nadu Pollution Control Board,
Chennai.
 12. **SUPERINTENDIG ARCHEOLOGIST,**
Archeological Survey of India-Chennai Circle
Fort. St. George,
Chennai – 600 009.
 13. **THE CHIEF ENGINEER,**
Tamil Nadu Public Works Department,
Cheppakkam, Chennai – 600 005.
 14. **MR. B.MADHU SUDHANA REDDY**
S/o. Mr.Bali Reddy,
No.8-3-684/20 & 20A/203
L.I.C.Colony, Sreenagar Colony,
Hyderabad-500 073.

...Respondents

STATUS REPORT FILED ON BEHALF OF THE 10TH RESPONDENT

I, D.S.Jessiemabanu, Wife of Mr.Abdul Jabbar, aged 54 years, the Executive Officer of Tiruneermalai Town Panchayat, having Office at Tiruneermalai Town Panchayat, Kundathur Panchayat Union, Kancheepuram District, do hereby solemnly affirm and sincerely state as follows:-

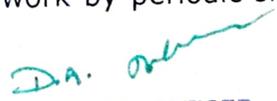

EXECUTIVE OFFICER
Thiruneermalai Spl. Grade Town Panchayat
Chennai-600 132.
Chengalpattu District

1. I state that I am the Executive Officer, Thiruneermalai Town Panchayat, the 10th Respondent herein and as such I am well acquainted with the facts of the case from the available records. I am filing this Status Report in my official capacity.

2. I humbly submit that this Hon'ble Tribunal has directed this Respondent Town Panchayat to file a report on the present status on the disposal of legacy waste in the existing dump yard through Bio Mining based on the Report of Anna University and as such, I am filing this Status Report in my official capacity. This Respondent has already filed a Reply Statement, detailed Report and Status Report in this case and also the documents as annexure and the same may be treated as part and parcel of this status report.

3. I humbly submit that the wastes which are already dumped in Survey No.147/G2, i.e., the legacy wastes, In order to prevent the water bed getting polluted, necessary sanction has been accorded by the Special Officer for removal of existing wastes and bio-mining work near Solid Waste Management Dumping Yard in this Respondent Town Panchayat at a cost of Rs.11 Lakhs vide Proceeding No.2/2017 dated.09.08.2017. Pursuant to which, a Tender was called to dispose 3042 Tonnes of legacy wastes by way of Bio-Mining Scheme and the same was also disposed. Further, the Government of Tamil Nadu has issued G.O. Ms. No. 72 dated 12.07.2017 and accorded administrative sanction for a sum of Rs. 78 Lakhs for bio-mining in respect of remaining legacy wastes, however, as per Technical sanction the value was reduced and fixed as Rs. 60 Lakhs on 03.01.2019 for the disposal of 8,600 Cu.Mtr., of legacy waste in the existing sites. Pursuant to which, a tender was called for vide R.O.C484/2015 dated 04.03.2019 and work order was issued to one M/s. Allwin Dumpyard Segregation, Chennai.

4. I humbly submit that apart from the above, this Respondent Town Panchayat has also engaged the Centre for Environmental Studies (CES), Anna University, Chennai as Project Management Consultant to inspect the progress of bio-mining work by periodic site


EXECUTIVE OFFICER
Thiruneermalai Spl. Grade Town Panchayat

inspections, heap measurements, observations at the site and review of records. As per the report of Anna University, as on 13.10.2020, an extent of 3,537 Cu.Mtr., of legacy wastes were processed and the recovered materials were used/disposed.

5. I humbly submit that the remaining legacy wastes of 5063 Cu.Mtr., as assessed by the Anna University, was also disposed by this Respondent through Bio-Mining and requested the University to give the final report vide Letter bearing Na Ka No. 1143/2015 dated 09.07.2021.

6. I humbly submit that subsequent to the above communication of this Respondent, Anna University has conducted an inspection of the site in question on 24.07.2021 in the presence of this respondent and the Report of the University is yet to be received by this Respondent.

7. I humbly submit that at the time of inspection by the Anna University, it was noticed that some more legacy wastes are found in the site in question and the same are yet to be assessed by the Anna University. Upon assessment of additional legacy waste in the site, this Respondent undertakes to dispose off those wastes under the supervision of the Anna university by floating fresh tenders with all necessary prior approvals/permissions from the competent authorities. This Respondent undertakes to file the final report before this Hon'ble Tribunal after the receipt of the Reports from the Anna University.

8. I humbly submit that this respondent has raised compound wall on all four sides of the compost yard at the mouth of the Adyar River and there will not be any seepage into the river. Further, cement flooring has been done in order to avoid seepage or leacheate into the ground and mix w ith the river and regular monitoring is being done.

9. I humbly submit that this respondent has been following the directions of this Hon'ble Tribunal diligently and also the Environmental Laws without any default in implementation of disposal of Solid Waste management facility.


EXECUTIVE OFFICER
Thiruneermalai Spl. Grade Town Panchayat
Chennai-600 132.
Chengalpattu District

Under the above circumstances, I respectfully pray that this Hon'ble Tribunal may be pleased to record the above submission and close the application and pass any such further or other order as it may deem fit and proper in the circumstances of the case and thus render justice.

Dated at Chennai on this the 27th day of July, 2021

D.A. [Signature]
10TH RESPONDENT
 EXECUTIVE OFFICER
 Thiruneermalai Spl. Grade Town Panchayat
 Chennai-600 132.
 Chengalpattu District

VERIFICATION

I, D.S.Jessiemabanu, Wife of Mr.Abdul Jabbar, aged 54 years, the Executive Officer (i/c) of Tiruneermalai Town Panchayat, having Office at Tiruneermalai Town Panchayat, Kundathur Panchayat Union, Kancheepuram District, do hereby verify that the contents of the above Status Report are true to the best of my knowledge and believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 27th day of July, 2021

D.A. [Signature]
10TH RESPONDENT
 EXECUTIVE OFFICER
 Thiruneermalai Spl. Grade Town Panchayat
 Chennai-600 132.
 Chengalpattu District